

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 2781.
TO BE ANSWERED ON MONDAY, THE 20TH MARCH, 2017.**

ABOLITION OF FIPB

2781. SHRI R. GOPALAKRISHNAN:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has decided to disband/abolish the Foreign Investment Promotion Board (FIPB);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government plans to set up a mechanism/arrangement in place of FIPB; and
- (d) if so, the details thereof?

ANSWER

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)
THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

- (a) & (b):** Yes, Madam. As the Government has already undertaken substantive reform in FDI policy in the last two years, and, more than 90% of the aggregate FDI inflows coming through the automatic route, the Government has, therefore, decided to phase out the FIPB.
- (c) & (d):** The Government has constituted a Group of Officers vide Ministry of Finance, Department of Economic Affairs order dated 16th February 2017 to prepare a roadmap to phase out the FIPB.
